

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 12 of 2019**

**IN THE MATTER OF:**

Jakson Engineers Limited

.... Appellant

Vs

Refex Energy Limited

.... Respondent

**Present:**

**For Appellant:            Mr. Divyam Agarwal and Ms. Pallavi Kumar,  
Advocates.**

**For Respondent:        Appeared but attendance not marked.**

**ORDER**

**05.08.2019**            Learned Counsel state that the pleadings are complete.

List this Appeal 'for admission (after notice)' on **2<sup>nd</sup> September, 2019.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)